## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

62

T.C.P No. 107/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Chainsukh Gandhi

V/s.

M/s. Winter Park Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

La Anagha Anacingaraju PCS for

Petitioners

Advocater.

Petitioners

## ORDER TCP 107/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 7.8.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sci/-B.S.V. PRAKASH KUMAR

Member (Judicial)